## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 96(ND)/2015 CA NO.

CORAM:

S.NO.

PRESENT: CHIEF JUSTICE M. M. KUMAR

Hon'ble President

SIGNATURE

SH. R.VARADHARAJAN Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2016

NAME OF THE COMPANY:

NAME

M/s. ITC Ltd.

V/s

M/s. Logix Developers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

1. MR. SUPIPTO SARKAR, SR AOV.

DESIGNATION

2. MR. L.K. BHUGHAN, ADV.

3. HR ANGRUDH ARVIKUMAR ADV

Petitioner

REPRESENTATION

1. MUHAMMAD ALI KHAN, ADV. 3 RESPONDENTS Q. OMAR HODA, ADV.

ORDER

On account of hearing of a part heard matter in the case of Jung Bahadur Singh & ors. Vs. M/s. Frick India Ltd. & Ors. the hearing in the present matter is deferred to 18.01.2017.

> (CHIEF JUSTICE M.M. KUMAR) PRESIDENT

> > (R. VARADHARAJAN) MEMBER (J)